

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 615 of 2020

IN THE MATTER OF:

P.M. Cold Storage Pvt. Ltd.

...Appellant

Versus

Goouksheer Farm Fresh Pvt. Ltd.

Through Resolution Professional

Sanjay Jhunjunwala & Anr.

...Respondents

Present:

For Appellant: Mr. Kumar Anurag Singh and Mr. Nishant Piyush, Advocates.

For Respondents: Mr. Soumya Dutta and Mr. Shaunak Mitra, Advocate with Mr. Sanjeev Jhunjunwala, IRP for R-2.

ORDER
(Through Virtual Mode)

01.09.2020: Reply affidavits be filed by the Respondents within two weeks. Rejoinder, if any, may be filed by the Appellant within one week thereof.

List the matter 'for admission (after notice)' on **7th October, 2020.**

Learned counsels for the parties may also file their short written submissions, not exceeding three pages, within three weeks.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

am/gc